

fITEM NO.21 REGISTRAR COURT. 1 SECTION XI
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL
Petition(s) for Special Leave to Appeal (C) No(s). 22737/2013
M/S KAMAKHYA TRADERS & ORS. Petitioner(s)

VERSUS

RAILWAY BOARD MINIS. OF RAIL. & ORS. Respondent(s)
Date : 29/04/2016 This petition was called on for hearing today.

For Petitioner(s)

Mr Sandeepan Pathak, Adv.

Mr. C. D. Singh, Adv.

For Respondent(s)

Ms Pallavi Pratap, Adv.

Mr. Shreekant N. Terdal, Adv.

UPON hearing the counsel the Court made the following

O R D E R

Respondent nos. 1 to 6 have already filed counter affidavit.

Await service of respondent no.7

Rejoinder affidavit has been filed in terms of the Court's order.

List again on 8.7.2016.

(PAWAN DEV KOTWAL)
Registrar